

**GOVERNMENT OF INDIA
MINISTRY OF YOUTH AFFAIRS & SPORTS
(DEPARTMENT OF SPORTS)**

**LOK SABHA
UNSTARRED QUESTION NO. †654
ANSWERED ON 06.02.2024**

Development of Sports Facilities

†654. SHRI MALOOK NAGAR:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) the details of the scheme proposed by the Government to develop sports facilities and encourage the sporting talents in the backward areas of the country;

(b) the details of the scheme of the Government to encourage group participation among the youth in the Annual Sports competition;

(c) the details of efforts made by the Government for redressing the problems such as wrong management related to sports, social and economic disparities and lack of infrastructure; and

(d) the details of the extent to which improvements have been made so far in this regard?

ANSWER

**THE MINISTER OF YOUTH AFFAIRS AND SPORTS
(SHRI ANURAG SINGH THAKUR)**

(a) to (d): 'Sports' being a State subject, the responsibility to promote and develop sports facilities and encourage the sporting talents in the backward areas of the country rests primarily with the respective State/Union Territory Governments. However, this Ministry is running various sports promotional schemes across the country, including backward areas which cater to all the sections of the society including youth. These schemes include: (i) Khelo India- National Programme for Development of Sports; (ii) Assistance to National

Sports Federations (NSFs); (iii) Special Awards to Winners in International Sports Events and their Coaches; (iv) National Sports Awards; (v) Pension to Meritorious Sportspersons; (vi) Pandit Deendayal Upadhyay National Sports Welfare Scheme; (vii) National Sports Development Fund; and (viii) Running Sports Training Centres through Sports Authority of India (SAI). Details of these schemes are available in the public domain on the website of the Ministry.

Under Khelo India Scheme- National Programme for Development of Sports, various Competitions such as Khelo India Youth Games, Khelo India University Games, Khelo India Winter Games and Khelo India Para Games are held to encourage group participation among sportspersons. Further, National championships by the recognized NSFs are also organised.

The Ministry ensures that Sports Bodies including recognised NSFs abide by the basic and cardinal principles of National Sports Development Code of India 2011, such as age & tenure restrictions in respect of office bearers of the NSFs, conduct of fair and transparent elections, protection of athletes' interests etc.

In addition, various schemes of Department of Sports aim at infusing sports culture and achieving sporting excellence in the country thus allowing the populace to harness the power of sports through its cross-cutting influence. They focus on the broad basing of sports amongst the youth and the promotion of sports activities throughout the country.

Further, the athletes are provided with all requisite facilities for their preparations, including food supplements, equipment support, state-of-the-art infrastructure, lodging, travel, services of reputed Indian and Foreign Coaches/supporting staff, scientific & medical support, sports kit, etc. The existing sports infrastructure facilities available in the country have sufficient capacity to cater the needs of a large number of athletes hailing from various sections of the society.
